GOVERNMENT OF INDIA
MINISTRY OF PLANNING

LOK SABHA
STARRED QUESTION NO* 180
TO BE ANSWERED ON 11.02.2026

EFFECTIVE IMPLEMENTATION OF FLAGSHIP SCHEMES

180 SHRI ZIA UR REHMAN

Will the Minister of PLANNING be pleased to state:

(a)   whether the Government is aware of gaps in coordination and effective implementation of flagship schemes in Western Uttar Pradesh;

(b)   if so, the details of the steps taken to improve inter-ministerial coordination and monitoring of schemes in the region;

(c)   whether similar implementation gaps exist in other parts of the country; and

(d)   if so, the details of the measures undertaken at the national level to ensure timely and effective delivery of Government programmes/ schemes?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(RAO INDERJIT SINGH)

(a)to (d): A statement is laid on the Table of the House

*****

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION *180 for 11.2.2026 regarding 'EFFECTIVE IMPLEMENTATION OF FLAGSHIP SCHEMES' by SHRI ZIA UR REHMAN:

(a): Government remains committed to ensuring effective implementation of flagship schemes through continuous monitoring and strengthened coordination mechanisms, wherever there may be gaps across the country, including Western Uttar Pradesh.

(b) and (c): To further strengthen inter-ministerial coordination, monitoring and effective delivery of flagship schemes, various measures have been undertaken, inter alia, including:

i.   regular review and monitoring by the Ministries/Departments concerned at National, State and district levels;

ii.   use of digital dashboards/ Management Information System (MIS) platforms, including geo-tagging and mobile- based reporting, to track physical and financial progress;

iii.   ensuring transparency and timeliness in fund flow through Direct Benefit Transfer (DBT) and Public Financial Management System (PFMS)-based tracking;

iv.   strengthening grievance redressal through Centralised Public Grievance Redress and Monitoring System (CPGRAMS) and scheme-specific grievance mechanisms;

v.   field inspections and third-party evaluations/audits, wherever provided under scheme guidelines; and

vi.   inter-ministerial/inter-departmental consultations and review mechanisms, including issue-based monitoring for resolving implementation bottlenecks in a timely manner;

vii.   DISHA/ (District Development Coordination & Monitoring Committees) & State level DISHA Committees regularly monitor more than 100 schemes as per DISHA Dashboard;

(d)   : Government has put in place a robust framework for effective coordination, monitoring, implementation, timely and effective delivery of services under flagship programme/schemes across district, state and national levels in the country. Implementation of flagship schemes is undertaken by the central Ministries/Departments concerned in partnership with State Governments/UT Administrations through established institutional mechanisms.

*****